

DIVISION BENCH **ITEM NO.136**
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No.96/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|---|
| NAME OF THE COMPANY | MAA INFRAESTATE LIMITED V/S ROC, KANPUR. |
| UNDER SECTION | 252 (3) OF COMPANIES ACT, 2013 |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

- 1.** Due to paucity of time, the matter could not be taken up for hearing and therefore, it is adjourned for 4th July, 2024.
- 2.** Meanwhile, pleadings if any, wherever pending be completed by the RoC as well as Income Tax Department with advance copies to be supplied to the opposite side.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th May, 2024

Avaneesh Kumar Singh
(Stenographer)